

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/1209/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Malaya Deb,
Principal Judge,
Family Court, Cachar, Silchar

Dated Guwahati, the 3rd March, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. FC/Sil/2022/190 dtd. 02.03.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.03.2022**, has been granted. The Counsellor would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/1210/A, dated , 03-03-2022

Copy to

1. The Project Manager, Gauhati High Court.

S.17
03/3/22
JT.REGISTRAR (VIGILANCE)

Rana